## GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:2943 ANSWERED ON:11.08.2010 UID SECOND PHASE Kodikunnil Shri Suresh;Majhi Shri Pradeep Kumar;Patil Shri A.T. Nana

## Will the Minister of PLANNING be pleased to state:

(a) whether the Cabinet Committee on Unique Identification Authority of India related issues (CC-UIDAI) has approved the commencement of Phase- II of the scheme;

(b) if so, the details thereof;

(c) the details of the targets fixed by the Government for Phase-II of the scheme and the time by which it is likely to commence;

(d) the agencies from which UIDAI would collect information regarding Indian citizens;

(e) whether issuing of special identity cards to under privileged sections of the society is also one of the objectives of the project so that benefits of the Government schemes reaches equally to all; and

(f) if so, the details thereof and if not, the reasons therefor?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a): Yes Madam.

(b) & (c): Phase-II of the programme includes issue of unique identification number (AADHAAR) to residents through multiple Registrars. The process of enrolment leading to the issue of unique identification (AADHAAR) is expected to commence from August 2010 onwards. The target for enrolment during Phase-II till March, 2011 is 10 crore. Unique Identification Authority of India (UIDAI) has set a target of enrolling 60 crore residents in 4 years.

(d): The UIDAI proposes to collect the demographic and biometric attributes of residents through various agencies of the Central and the State/UT Governments and others who, in normal course of their activities, interact with the residents. These entities are described as "Registrars" of the UIDAI. MoUs have been signed with 30 numbers of States and UTs, 8 numbers of Banks and LIC, Ministry of Petroleum and Natural Gas and National Coalition of Organisations for Security of Migrant Workers (NCOSMW) a consortium of civil society organizations to implement the UID programme in collaboration with all the stakeholders.

(e) & (f): UIDAI will issue a unique identification number and not a card. Inclusion of the under privileged sections of the society who are unable to share the benefits of developmental programmes and welfare schemes, for want of identity documents, is one of the prime objectives of the programme. The collaboration with State/.UT Governments and Central Ministries running the developmental programmes reach the intended beneficiaries.